NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM**
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP/21/KOB/2020
SECTION	241-242 C/ACT
NAME OF PARTIES	P J MATHEWS & 7 OTHERS V/S JATAYUPARA TOURISM PVT LTD & 22 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE
RESPONDENTS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER, SABEELA CB, V AJAKUMAR, SIDHARTH A MENON, THEJAN RAJAN, SAJI VARGHESE, MARIAM MATHAI, VINOD V LUKA, ARUN CHANDI (GP), PONNAN ALEX GR, PRABHU VIJAYAKUMAR, ARAVIND JS, MOHAN PULICKKAL & NARAYANAN P POTTY, KSR & CO.

17 April 2024

O R D E R

REPORT FILED BY THE ADMINISTRATOR in CP/21/KOB/2020

Since the Report of the Administrator is reserved for orders on 20.03.2024, no order is passed today in this matter.

CP/21/KOB/2020

Since the Report of the Administrator is reserved for orders on 20.03.2024, no order is passed today in the present Company Petition.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)